

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 214 of 2017 (SZ)

Applicant(s)

Meenava Thanthai K. R. Selvaraj Kumar
Meenavar Nala Sangam

Vs.

Respondent(s)

The Director,
Ministry of Environment, Forest &
Climate Change, (IA-II Section), Vayu
Wing, 3rd floor, Indira Paryavaran
Bhavan, Jor Bagh Road, Aliganj, New
Delhi and others

Legal Practitioners for Applicant(s)

Mr. K. Mageshwaran

Legal practitioners for respondent(s)

Mr. Ekambaram for R3
Mr. E. Manoharan for R4, R5, R6 & R7
Mrs. Yasmeen Ali for R8

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| Note of the Registry | Orders of the Registrar |
| Order No. | Date: 06.11.2017 Applicant counsel present. Mr. T.N.C Kaushik files MoA for R3. M/s Abdul Saleem files Vakalat for R10. Fresh Private Notice to R1, R2, R9. For appearance of R4 to R8 & reply of R3 to R8 & R10 call on 20.11.2017. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p> |